

(a) whether National Highway Authority of India has sanctioned any amount to the State Government of Goa as financial assistance, loan, grants etc. in any form in the last one year;

(b) if so, the quantum and details for which the amount or amounts have been sanctioned, item-wise; and

(c) the details of the proposal made by Government of Goa in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) No, Sir.

(b) and (c) Do not arise.

#### **Projects withdrawn by NHAI**

881. SHRIMATI KANIMOZHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the National Highways Authority of India has withdrawn from Highways projects, especially National Highway-67, in Coimbatore district (Tamil Nadu), if so, the details thereof; and

(b) the reasons for the decision to withdraw from this project?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) National Highways Authority of India has withdrawn the Letter of Acceptance (LoA) for the project of 4-laning of Coimbatore–Mettupalayam section of NH 67 in the State of Tamil Nadu due to withdrawal of concurrence for the alignment of this section by Government of Tamil Nadu.

#### **Study of toll plaza on Delhi-Gurgaon highway**

†882. SHRI RAM JETHMALANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Indian Railway Institute of Transport and Management, Lucknow has conducted a study of toll plaza on Delhi-Gurgaon highway;

(b) if so, whether a concern has been expressed in this study report, over the negative impact on the health of road-users and people living in nearby areas;

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†Original notice of the question was received in Hindi.

(c) if so, the issues pointed out in the report in this regard; and

(d) whether Government has taken any steps to give priority to the interest of the common people, if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) to (c) The Government or the National Highways Authority of India (NHAI) has not entrusted any study of toll plaza on Delhi-Gurgaon Highway to the Indian Railway Institute of Transport Management (IRITM), Lucknow. The institute provides training to Indian Railways - Officers and as a part of special course on Public-Private Partnership (PPP) in Infrastructure sector (May, 6 to 10, 2013), eight participants have submitted their project reports, out of which one project report was titled as "Delhi-Gurgaon Toll Road" by one of the participants of the special course. The project report is merely a study material and the institute has never submitted the report to the Government for any follow up action. However, there is no such mention of any negative impact on the health of road-users and people living in nearby areas of the Delhi-Gurgaon Highway in the report. The report is available at the website of the institute at [http://www.iritm.indianrailways.gov.in/uploads/files/1373362818917-Project\\_Report\\_7.pdf](http://www.iritm.indianrailways.gov.in/uploads/files/1373362818917-Project_Report_7.pdf).

(d) NHAI had issued a Show Cause Notice for Termination to the Concessionaire on 08.03.2013 for not complying with its due obligations. The Concessionaire had filed a case in the Hon'ble Delhi High Court against the show cause notice issued by NHAI. The matter is presently *sub judice*.

#### **Comprehensive syllabus on road safety**

883. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is preparing a comprehensive syllabus on the subject of road safety, which would be made mandatory in the curriculum of all schools, colleges all over the country; and

(b) in order to ensure early care of the accident victims, whether Government is thinking to set up Ambulances in strategic places and also cranes for immediate clearance of the roads?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND